

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A. No. 516/2022

Report of the Joint Committee in compliance of order dated 08.09.2022 passed by the Hon'ble NGT in O.A. No. 516/2022 titled Amar Singh & ors v/s State of H.P.

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Dated: 01/12/2022
HPSPCB, Shimla, H.P.

HP STATE POLLUTION CONTROL BOARD

Him Parivesh, Phase-III, New Shimla (H.P.)

No. PCB/OA No. 516/2022/- 16330

Dated: 1-12-2022

To

The Registrar General
Hon'ble National Green Tribunal
Faridkot House, Copernicus Marg, New Delhi-110001

Subject: Report of the Joint Committee in compliance to order dated 08.09.2022 passed by the Hon'ble NGT in O.A. No. 516/2022 titled Amar Singh & Ors. v. State of H.P.

Sir,

Please refer to order dated 08.09.2022 of Hon'ble NGT passed in the above cited matter related to operation of helicopter services by Pinnacle Air Pvt. Ltd in Kullu valley allegedly in illegal manner causing air & noise pollution and adversely affecting eco-sensitive zone, wherein following directions were passed:-

"3.... In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representatives of Director General, Directorate General of Civil Aviation, Government of India, Principal Secretary, Department of Tourism and Civil Aviation, Government of Himachal Pradesh, State PCB and Deputy Commissioner, Kullu and direct the same to meet, undertake visit to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in The State PCB will be the nodal agency for coordination and compliance ..."

In compliance to the above directions of the Hon'ble NGT, report has been submitted by the Joint Committee (annexed as **Annexure-A**) which may kindly be taken on record please.

(Enclosed: As above)

Yours faithfully,



Member Secretary
HPSPCB, Shimla,

Tel. No. 0177-2673766.

REPORT OF THE JOINT COMMITTEE IN COMPLIANCE TO ORDER DATED 08.09.2022 PASSED BY HON'BLE NATIONAL GREEN TRIBUNAL IN OA NO. 516 OF 2022 TITLED AS "AMAR SINGH & ORS. V/s STATE OF H.P."

Background:

Mr. Amar Singh and other residents of village Vashisht, Purani Manali, Tehsil Manali, District Kullu, Himachal Pradesh have sent the application which is treated and registered as Original Application by the Hon'ble NGT, complaining that M/s Pinnacle Air Pvt. Ltd., is illegally operating helicopter services in the Kullu Valley which is causing air and noise pollution and adversely affecting eco-sensitive zone.

In this matter, Hon'ble National Green Tribunal vide order dated 08.09.2022 passed following directions:

"...3... Accordingly, we constitute a Joint Committee comprising of representatives of Director General, Directorate General of Civil Aviation, Government of India, Principal Secretary, Department of Tourism and Civil Aviation, Government of Himachal Pradesh, State PCB and Deputy Commissioner, Kullu and direct the same to meet, undertake visit to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance ..."

In compliance of aforesaid order of Hon'ble NGT, the first meeting of the Joint Committee was held on 01.10.2022 under the Chairmanship of the Deputy Commissioner, Kullu in his chamber. It was informed by the Nodal Officer-cum-Regional Officer, HPSPCB, Kullu that he made efforts to identify the main petitioner Sh. Amar Singh and also telephonically contacted Pradhans of Gram Panchayat, Old Manali and Vashisht to identify petitioner but could not be identified and further following decisions were taken in the meeting (**Minutes of the meeting is enclosed as Annexure-1**):

- The Regional Officer, HPSPCB, Kullu shall confirm whether there are any norms of air & noise pollution for Helicopter prescribed by MoEF/CPCB and he shall also obtain written statement from Pradhans & Secretaries of concerned Gram Panchayats w.r.t. identification of all complainants mentioned in the petition as per the record of Panchayats.
- M/s Pinnacle Air Pvt. Ltd. & M/s Air Himalayan Pvt. Ltd. shall submit all the necessary permissions/clearances obtained by them to the Joint Committee immediately on receipt of minutes of meeting.

In compliance of the directions issued by the Joint Committee, the Nodal Officer-cum-Regional Office, HPSPCB, Kullu and Deputy Commissioner, Kullu issued letter dated 18-10-2022 & 05-11-2022 respectively, to the Member Secretary, CPCB for confirmation about air and noise norms for helicopter, if any. In response of above letters, the CPCB submitted reply vide letter no. CP-15/1/2022-UPC-I-HO-CPCB-HO dated 22.11.2022 that CPCB/MoEF&CC has not prescribed any separate set of ambient noise level standards for helicopters. Regulation of noise levels for these helicopters are governed through general ambient noise level standards as notified vide Noise Pollution (Regulations & Control) Rules, 2000 and its amendments (**Copy of the CPCB reply is enclosed as Annexure-2**).

The second meeting of the Joint Committee was held under the Chairmanship of the Deputy Commissioner, Kullu on dated 16.11.2022 in his chamber and following were present in the meeting:

Sr. No.	Name	Designation	Office/Agency	Mode of Presence
1.	Sh. Rohit Thakur	Deputy Director	DGCA	Physically
2.	Smt. Sunayana Sharma	Distt Tourism Development Officer (DTDO, Kullu)	Tourism Department	Physically
3.	Er. Sunil Sharma	Regional Officer, Kullu	HPSPCB	Physically
4.	Sh. Sahil Bhaldik	Advocate	Pinnacle Air Pvt. Ltd	Virtually
5.	Sh. Amitabh Sharma	Managing Director	Air Himalayan Pvt. Ltd.	Physically
6.	Sh. Chuni Thakur	Director	Air Himalayan Pvt. Ltd.	Physically
7.	Smt. Sakshi Sharma	Vice President (Legal)	Air Himalayan Pvt. Ltd.	Virtually

During the course of the meeting the Nodal Officer-Cum-Regional Officer, HPSPCB, Kullu informed the Joint Committee that written statements of all Gram Panchayat's Pradhans/ Secretaries have been received stating that the complainants mentioned in the application submitted before the Hon'ble NGT are not residents of their Gram Panchayats as per their stated addresses and also the letter written to the main petitioner Sh. Amar Singh S/o Sh. Bhim Sen, VPO-Old, Manali, Tehsil-Manali, Distt-Kullu has been received

back from post office with remarks that “no claimant found, returned” (**Copy of the replies of Gram panchayats are enclosed as Annexure-3 collectively**). He further apprised that the Regional Office, HP State Pollution Control Board, Kullu is monitoring Ambient Air Quality of Rohtang area with four manual NAMP stations in Rohtang area and two NAMP stations in Manali area and the ambient Air Quality of Manali is mostly “Good” quality and Air Quality of Rohtang Stations are also in “Good” quality as per last one year data (**Copy of AQI calculated is enclosed as Annexure-4 collectively**).

He further informed that M/s Air Himalayan Pvt. Ltd. has submitted following documents/permissions obtained by them for operations in Kullu region through e-mail:

1. Certificate of Air worthiness and Review Certificate issued by Directorate General of Civil Aviation valid up to 04-06-2023(**Copy of certificate enclosed as Annexure-5 collectively**).
2. Certificate of Registration issued by Directorate General of Civil Aviation. (**copy of certificate enclosed as Annexure-6**)
3. Type Design accepted by DGCA (Bell model 407) (**Copy enclosed as Annexure-7**).
4. Noise Certificate for Bell-407 Helicopter (**Copy enclosed as Annexure-8**)
5. Permission from Ministry of Defence valid up to 31-12-2023 (**Copy enclosed as Annexure-9 collectively**)
6. Approval of Standard Operating Procedure for Manali Operations (Vashisht Riverside Helipad, SASE Helipad, Rohtang Helipad, Manuallya Helipad and Govt. Helipad Vashisht issued by Directorate General of Civil Aviation (**Copy enclosed as Annexure-10 collectively**)
7. No Objection Certificate of District Magistrate, Kullu to Air Himalayan Pvt. Ltd (**Copy enclosed as Annexure-11**)

Further the Dy. Director, DGCA apprised during meeting that there is no statutory violation by the aforesaid companies as necessary permission/clearances obtained by them are valid. The District Tourism Development Officer, Kullu (Representative of Pr. Secretary, Tourism, Govt of H.P) apprised that State Government has already signed MOU (Memorandum of Understanding) with M/s Air Himalayas Aircrafts & Adventures Pvt. Ltd. for development of Tourism and Civil Aviation sector in Himachal Pradesh for charters, joyrides, medical evacuator and scenic flights in Manali region and such joyride flights may be encouraged to promote tourism in the region.

The Deputy Commissioner, Kullu directed the Regional Officer, HPSPCB, Kullu to get the confirmation from DFO (wildlife), Kullu, whether there is any notified Eco-sensitive Zone in Manali- Rohtang Region and whether there are any norms related to flying of helicopter in eco- sensitive zone.

The Joint Committee also visited the Riverside helipad at Vashisht on same day at 4:30 PM and it has been observed that helipad is located at the bank of River Beas and there is no thickly populated residential area close to the aforesaid helipad however there were some commercial/tourism units in the surrounding area along the National Highway. It has also been observed that the road leading to the helipad was damaged and representative of Air Himalaya Pvt Ltd Sh. Amitabh Sharma apprised to the Joint Committee that their helicopter is not in Manali these days and operations will be started after repair of damaged helipad by Tourism Department. He further added that their operations are restricted only during daylight and no night operations are carried out which was corroborated by Dy. Director, DGCA. **(Photographs of the site visit are enclosed as Annexure-12).**

According, to the directions issued by Deputy Commissioner, Kullu during second meeting a letter was issued by Nodal Officer-cum-Regional Officer, HPSPCB, Kullu to Divisional Forest Officer, (Wildlife), Kullu vide no. PCB/RO Kullu (2289) OA No. 516/2022/4232-33 dated 16.11.2022 to confirm whether there is any notified Eco-sensitive Zone in Manali- Rohtang Region and whether there are any norms related to flying of helicopter in eco- sensitive zone and reply has been received from the Divisional Forest Officer (Wildlife), Kullu vide letter no. /C.II.1/5218 dated 21.11.2022 that the proposed site of M/s Ski Himalayans Ropeway Pvt. Ltd., Solang Ropeway- Cum- Ski Centre, Solang Valley landing point for helicopter is in Bhang Village and land does not fall within the boundary of nearest Manali Wildlife Sanctuary & its Eco- Sensitive Zone **(Copy of the letter of DFO (Wildlife), Kullu is enclosed as Annexure-13).**

Recommendations of the Joint committee:

In view of above facts, the Joint Committee observed that since the M/s Air Himalaya Pvt. Ltd and Pinnacle Air Pvt. Ltd has obtained all the necessary permissions/clearances from the DGCA, Ministry of Defence, Local Administration and Government of H.P; there is no statutory violation of the any law by these companies. The complainant(s) as mentioned in the application submitted before the Hon'ble NGT could not be found or traced which indicates that complaint is frivolous. As such the committee is of the view that present complaint is unsustainable.



Sunil Sharma
Regional Officer,
HPSPCB, Kullu



Rohit Thakur,
Dy. Director,
DGCA



Sunayana Sharma,
DTDO, Kullu
Deptt. Of Tourism
(H.P.)



Ashutosh Garg, IAS
Deputy Commissioner,
Kullu, H.P

Minutes of the meeting held on 01.10.2022 at 04:00 PM under the Chairmanship of Sh. Ashutosh Garg, Deputy Commissioner, Kullu in his chamber in compliance to the Hon'ble NGT order vide OA No- 516/ 2022 titled Amar Singh V/s Ors. and State of H.P.

In compliance of the Hon'ble NGT order on dated 08.09.2022 in the matter titled as Amar Singh V/s Ors. and State of H.P. the first meeting of Joint Committee held on dated 01.10.2022 at 04:00 PM under the Chairmanship of Deputy Commissioner, Kullu in his chamber. The following were present in the meeting:

1. Sh. Indranil Chakrabarty, Deputy Director General, DGCA.(Connected virtually)
2. Smt. Sunayana Sharma, DTDO, Kullu.
3. Sh. Sunil Sharma, Regional Officer, HPSPCB, Kullu
4. Sh. Sahil Bhaldik ,Advocate for M/s Pinnacle Air Pvt. Ltd.(Connected virtually)
5. Sh. Amitabh Sharma, MD, M/s Air Himalayan Pvt.Ltd. (Connected virtually)
6. Sh. Chuni Thakur, Director, M/s Air Himalayan Pvt.Ltd.
7. Smt. Sakshi Sharma, V.P. Legal M/s Air Himalayan Pvt.Ltd.

At the outset, Er. Sunil Sharma, Regional Officer of Himachal Pradesh State Pollution Control Board (HPSPCB) Kullu-cum Nodal officer of the Joint Committee, welcomed the Hon'ble Chairperson and other stakeholders, Officers of Govt. Departments and representatives in the meeting of Joint Committee.

It was observed by the Joint Committee that the petitioner Sh. Amar Singh was not present in the meeting and the Regional Officer, HPSPCB,Kullu apprised the Joint Committee that the letter for meeting was issued to main petitioner Sh. Amar Singh on the address given in the application submitted to Hon'ble NGT. He further apprised that he made efforts to reach the main petitioner and also telephonically contacted Pardhans of Gram Panchayat. Old Manali and Vashisht to identify the petitioner Sh. Amar Singh but could not be identified/located till date. Thereafter he briefed the Joint Committee about the order passed by the Hon'ble NGT on dated 08.09.2022 in the matter titled as Amar Singh V/s Ors. and State of H.P. that ...“ a Joint Committee comprising of representatives of Director General, Directorate General of Civil Aviation, Government of India, Principal Secretary, Department of Tourism and Civil Aviation, Government of Himachal Pradesh, State PCB and Deputy Commissioner, Kullu and direct the same to meet, undertake visit to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and submit its report within one month by e-mail at judicial-ngt@gov.in preferably in the form of

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searchable PDF/OCR Supported PDF and not in the form of Image PDF. The State PCB will be the nodal agency for coordination and compliance."...

During course of meeting following feedbacks were given by the various stakeholder Organizations/ Departments:

- **Sh. Indrani Chakrabarty, Deputy Director General, DGCA** apprised that all the manufacturing company of aircraft have to comply with the norms i.e. Noise and air emission and also have to get "Type Certificate". He further informed that the M/s Pinnacle Air Pvt.Ltd. company registered with DGCA as non- scheduled operator and every aircraft have to take permission from the Airport Authority of India, if there is ATC (Air Traffic Control) and if there is no ATC (Air Traffic Control) than aircraft operator have to take permission from the local authority of that area. He also apprised that there are no guidelines issued by DGCA for operational aircraft to maintain the limit of noise and air emissions.
- **Sh. Amitabh Sharma, Director of M/s Air Himalayan Pvt. Ltd.** apprised that their company is flying helicopter from a private base near Vashisht and following all SOPs (Standard Operating Procedures) approved by DGCA and have obtained all necessary permissions including permission of Ministry of Defense, which is valid upto 31.12.2023. He further apprised that their helicopter flies 300 to 500 feet above the ground level and take ADC (Air Defense Clearance) and FIC (Flight Information Center) clearances every day from Adampur, ATC before commencement of operation.
- **Smt. Sakshi Sharma, V.P. Legal of M/s Air Himalayan Pvt. Ltd.** submitted the copy of permissions of the Ministry of Defense (MOD) alongwith permission of Wing Commander to conduct joy ride flights to Rohtang pass from Vashisth helipad in Manali Region Himachal Pradesh indicating validity upto 31.12.2023 for record of the Joint Committee.
- **Er. Sunil Sharma, Regional Officer, HPSPCB, Kullu** apprised that there is no requirement of Consent to Establish/ Operate of the State Board for flying of helicopter. He also apprised that there are no norms for air emission and noise emission for helicopter framed by the State Board, however, there are norms for ambient noise in respect of Residential, Commercial, Industrial and Silence zone as per Noise Pollution (Regulation and Control) Rules, 2000 and ambient air quality standards as per the notification issued by CPCB. He further informed that the Regional Office, HP State Pollution Control Board, Kullu is monitoring ambient air quality of Rohtang area with four manual NAMP stations in Rohtang area namely Bahang, Gulaba, Marhi and

Rohtang and two NAMP stations in Manali area namely Station-1 at Nehru park and Station-2 at Hadimba Mata Road and the ambient Air Quality Index (AQI) of Manali is mostly in "Good" quality and Air Quality Index (AQI) of Rohtang Station is in "Good" quality as per last one year data.

- **Sh. Sahil Bhaldik, Advocate for M/s Pinnacle Air Pvt. Ltd** apprised the Joint Committee that the scope of the enquiry is to check statutory violation or violation of any Rules/Laws and other factors are matter of practices and there is no violation of rules. He further apprised that since the main petitioner is not identified, which indicates that the complaint is fake and made for malafide intention and has no base.

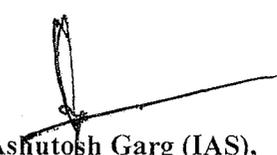
Decisions taken by the Joint Committee:

In view of above feedbacks of stakeholders and after due deliberations the Joint Committee decided that before proceeding further in the matter following confirmations, statements and documents are required to be submitted to the Joint Committee to decide further course of action in the aforesaid matter:

- The Regional Officer, HPSPCB, Kullu shall confirm whether there are any norms of air & noise pollution for Helicopter prescribed by MoEF/CPCB and he shall also obtain written statement from Pradhans & Secretaries of concerned Gram Panchayats w.r.t. identification of all complainants mentioned in the petition as per the record of Panchayats.
- M/s Pinnacle Air Pvt. Ltd. & M/s Air Himalayan Pvt. Ltd. shall submit all the necessary permission/clearances obtained by them to the Joint Committee immediately of receipt of minutes of meeting.

The meeting was concluded with remarks by the Chairman that concerned organization/department to submit the report to Regional Officer, HPSPCB, Kullu by e-mail on pcbrokekullu@gmail.com prior to the next meeting of Joint Committee.

The meeting ended with the vote of thanks to the Chair and members.


Ashutosh Garg (IAS),
Deputy Commissioner, Kullu
District-Kullu, H.P.

Endst. No. HPSPCB/OA No. 516(2289)/2022- 3954-58

Dated- 14.10.2022

Copy forwarded to the following for information and compliance:

1. The Member Secretary, HPSPCB, Shimla-09 for information please.

2. The Deputy Director of DDCA, GoI.DGCA Headquarters, Opposite Safdarjung Airport, New Delhi-11003.
3. The DTDO, Kullu, Distt. Kullu (H.P.) for information please.
4. M/s Pinnacle Air Pvt. Ltd., A.T.- 15, Second Floor, A- Wing, Green Park main, New Delhi-1100016.
5. M/s Air Himalayan Air Crafts and Adventures Pvt. Ltd.. Ropeway and Ski Centre, Solang, Tehsil-Manali, District- Kullu (H.P.).



**Er. Sunil Sharma,
Nodal Officer-cum- Regional Officer,
HPSPCB, Kullu.**

1757
23-11-2022



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE GOVT. OF INDIA

Speed Post/E-mail

No: CP-15/1/2022-UPC-I-HO-CPCB-HO

November 22, 2022

To,

Sh. Ashutosh Garg, IAS
Deputy Commissioner – Kullu,
District – Kullu, Himachal Pradesh

Sub: Noise Level Standards for Heliports.

Ref :

- Hon'ble NGT order dated 08/09/2022 in the matter of OA No. 516/2022 (PB) titled as Amar Singh & Ors. Vs. State of H.P.
- Your letter no. PCB/RO Kullu/(2289) OA No. 516/2022/4186, dated 5/11/2022.

Sir,

This has reference to your letter as referred above through which information regarding applicable ambient noise standards as prescribed by CPCB / MoEFCC for heliports is sought.

In this context, it is to inform that CPCB / MoEFCC has not prescribed any separate set of ambient noise level standards for heliports. Regulation of noise levels for these heliports are governed through general ambient noise level standards as notified vide *Noise Pollution (Regulation & Control) Rules, 2000* and its amendments. Copy of the same is annexed.

Encl: As above

Yours faithfully

f Divisional Head – UPC - I

urgent
please process
by 23/11/2022

22-11-2022

22/11/2022

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

दूरभाष/Tel : 43102030, 22305792. वेबसाइट/Website : www.cpcb.nic.in

Op. No. 1634 Date 29-10-2022
H. P. State Pollution Control Board
KULLU (H. P.)



कार्यालय ग्राम पंचायत गोजरा विकास खण्ड नगर, जि० कुल्लू, (हि०प्र०)

अध्यक्षता :- प्रधान श्री हुकम राम
प्रस्ताव संख्या:- 03

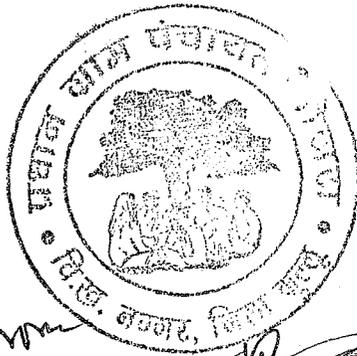
दिनांक :-27-10-2022
उपस्थिति :- 7/7

विषय : राष्ट्रीय हरित अधिकरण (NGT) दिनांक 08-09-2022 के आदेश संख्या 516/2022 में शीर्षक अमर सिंह व अन्य बनाम हि०प्र० सरकार के सन्दर्भ वारे।

बैठक में उपरोक्त विषय में हिमाचल प्रदेश राज्य प्रदूषण बोर्ड के पत्र क्रमांक PCB/RO KULLU (2289) OA No. 516/2022 -3988 -99 dt 18-10-2022 पर चर्चा करते हुए पारित किया गया कि उपरोक्त पत्र के साथ सलंमन शिकायत कर्ता सूचि क्रमांक 22 श्री मोहन लाल सपुत्र भोला राम गांव गोजरा तथा क्रमांक 23 श्री मती हीरा देवी पत्नी मिने राम गांव गोजरा दर्शाये गये है, वारे में छानबीन उपरांत पाया कि इन नामों से कोई भी व्यक्ति ग्राम पंचायत गोजरा के किसी भी गांव तथा गांव गोजरा में निवास नहीं करते है। अतः सर्वसम्मति से प्रस्ताव आगामी कार्यवाही हेतु प्रेषित है।

स्वीकार एवं पारित हुआ

प्रतिलिपि : माननीय नोडल अधिकारी व क्षेत्रीय अधिकारी हिमाचल प्रदेश राज्य प्रदूषण बोर्ड कुल्लू को सूचनार्थ प्रेषित है



N. Dehnan

हस्ताक्षर
दिनांक

29/10/2022

PR
AEE
JEE-II

29/10/2022

संख्या:एम0सी0एम0/जी0सी0/2022-2049
कार्यालय नगर परिषद् मनाली जिला कुल्लू हि0प्र0।

सेवा में,

पर्यावरण अभियन्ता,
प्रदूषण नियंत्रण बोर्ड
कुल्लू।

Op. NO. 1635 Date. 29-10-2022
H.P. State Pollution Control Board
KULLU (H.P.)

दिनांक, मनाली

27 अक्टूबर, 2022

विषय:- The Hon'ble NGT Grade dated 08-09-2022 in OA No. 516/2022
titled Amar Singh & Ors V/s State of HP.

महोदय,

आपके कार्यालय के पत्र संख्या:PCB/RO Kullu(2289)OA NO. 516/2022-3988-
99 दिनांक 18.10.2022 के सन्दर्भ में,

उक्त विषय के सन्दर्भ में आपके सूचनार्थ है कि मेरी जानकारी के अनुसार
माननीय राष्ट्रीय हरित अधिकरण में प्रस्तुत आवेदन में उल्लिखित शिकायतकर्ता अर्थात् सर्व
श्री जोगी राम पुत्र तुले राम, पन्ने लाल पुत्र जिन्दू राम, दिनेश शर्मा पुत्र हरिश शर्मा, राकेश
सैणी पुत्र किरता सैणी तथा नीरज कुमार पुत्र जिया लाल पता अधुरा है तथा नगरपालिका
परिषद् मनाली की सीमा में नहीं रहते हैं। पालिका द्वारा परिवार रजिस्टर का रख रखाव
नहीं किया जाता है।

सूचनार्थ प्रस्तुत है।

भवदीय,


कार्यकारी अधिकारी
परिषद् मनाली, जिला कुल्लू
H.P. State Pollution Control Board
KULLU (H.P.)

08/10/2022


08/10/2022
जए-11



कार्यालय ग्राम पंचायत नसोगी विकास खण्ड नगर, जिला कुल्लू (हि०प्र०)

क्रमांक:- 109 दिनांक:-28-10-2022

सेवा में,

सहायक अभियन्ता,
हिमाचल प्रदेश प्रदूषण नियंत्रण बोर्ड,
कुल्लू, जिला कुल्लू

Dr. No. ... 1636 Date 29-10-2022
H.P. State Pollution Control Board
KULLU (H.P.)

विषय:-

**The Hon'ble NGT order dated 08.09.2022 in OA No.516 / 2022
titled Amar Singh & Ors V/s State of H.P**

महोदय,

उक्त विषय के सन्दर्भ में आपके कार्यालय के पत्र संख्या PCB/RO Kullu/(2289) OA NO. 516/2022. 3988-99 दिनांक 18.10.2022 की अनुपालना में ग्राम पंचायत नसोगी के पंचायत रिकार्ड में शिकायतकर्ता श्री भेजी कुमार सपुत्र श्री हिराम निवासी नसोगी का रिकार्ड ग्राम पंचायत के परिवार रजिस्टर भाग-1 में छान-बीन उपरान्त पाया गया कि ग्राम पंचायत रिकार्ड में इस नाम व पता का कोई भी व्यक्ति नहीं रहता है। रिकार्ड-रिकार्डनुसार है।

अतः शिकायतकर्ता की जांच और पहचान सम्बन्धी छान-बीन रिपोर्ट आपकी सेवा में आदर सहित प्रेषित है।

भवदीय,

सचिव,

सचिव

ग्राम पंचायत नसोगी,
विकास खण्ड नगर।
मो०न० 94180-11109



PR
ABR
JEE-II
29/10/2022

516 Ann.



कार्यालय ग्राम पंचायत, शनाग

विकास खण्ड नगर, जिला कुल्लू (हि.प्र.)

अध्यक्षता.....

Dy. No. ...1637... Date 29-10-2022

दिनांक 26-10-2022

उपस्थिति.....

H.P. Stat. Politics Control Board
KULLU (H.P.)

प्रस्ताव संख्या.....

प्रमाण पत्र

प्रमाणित किया जाता है कि श्री दुर्गा क्त पुत्र
श्री प्रीतम, श्री गुड्डू महन्त व श्री भाते
जिन्दी देवी पत्नी देहलू राम जो कि ग्राम
पंचायत शनाग के स्थाई निवासी नहीं हैं,
और मेरी जानकारी से बाहर हैं। अतः
प्रमाण पत्र प्रेषित है।

सचिव
ग्राम पंचायत शनाग
विकास खण्ड नगर

प्रमाणित
ग्राम पंचायत शनाग
विकास खण्ड नगर

29/10/22

29/10/22

29/10/2022

Dy. No. 1663 Date 01-11-2022

H P Stat Pollution Control Board

KULLU (H.P.)

कार्यालय एन-ग्यायालय ग्राम पंचायत चचोगा

हिमाचल राज्य नगर जिला कुल्लू हि0 प्र0

अध्यक्षता प्रधान:- श्रीमति दीक्षा

दिनांक:- 07 / 10 / 22

प्रस्ताव संख्या:- 12

उपस्थिती:-11/11

विषय:- राष्ट्रीय हरित अधिनियम (NGT) दिनांक 08-09-2022 के आदेश संख्या 516/2022 में शीर्षक किसन चन्द पुत्र श्री हुक्म राम व धर्म दास पुत्र श्री तारा चन्द व अन्य बनाम हि0 प्र0 सरकार के सन्दर्भ बारे।

९

बैठक में उपरोक्त विषय में हिमाचल प्रदेश राज्य प्रदूषण बोर्ड के पत्र क्रमांक PCB/RO KULLU(2289) OA No 516/2022.3988099 dt 18-10-22 पर चर्चा करते हुए पारित किया गया कि उपरोक्त पत्र के साथ सलग्न शिकायत कर्ता सूची क्रमांक 10 किसन चन्द पुत्र हुक्म राम गांब चचोगा व क्रमांक 11 धर्म दास पुत्र तारा चन्द गांब अलेउ दर्शाये गये है बारे में छानबीन उपरान्त पाया गया इन नामों से कोई भी व्यक्ति ग्राम पंचायत चचोगा के किसी भी गांब तथा गांब चचोगा में निवास नहीं करते है अतः सर्व सहमति से प्रस्ताव आगामी कार्यवाही हेतु प्रेषित है

11/11/2022
11/11/2022

प्रतिलिपि:- माननीय नोडल अधिकारी व क्षेत्रीय अधिकारी हिमाचल प्रदेश राज्य प्रदूषण बोर्ड कुल्लू को सुचनार्थ प्रेषित है

हस्ताक्षर
दिनांक

चचोगा

Dy. No 1664 Date 01-11-2022
H.P. Stat Pollution Control Board
KULLU (H.P.)

कार्यालय एवं न्यायालय ग्राम पंचायत प्रीणी

विकास खण्ड नगर जिला कुल्लू हि० प्र०

अध्यक्षता प्रधान:- श्रीमति कल्पना आर्चाय

दिनांक:- 07/10/22

प्रस्ताव संख्या:- 12

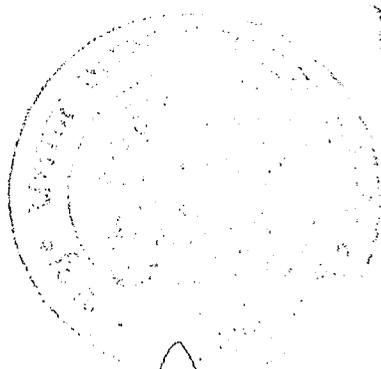
उपस्थिति:- 11/11

विषय:- राष्ट्रीय हरित अधिनियम (NGT) दिनांक 08-09-2022 के आदेश संख्या 516/2022 में शीर्षक किसन चन्द पुत्र श्री हुक्म राम व धर्म दास पुत्र श्री तारा चन्द व अन्य बनाम हि० प्र० सरकार के सन्दर्भ बारे।

बैठक में उपरोक्त विषय में हिमाचल प्रदेश राज्य प्रदूषण बोर्ड के पत्र क्रमांक PCB/RO KULLU(2289) OA No 516/2022.3988099 dt 18-10-22 पर चर्चा करते हुए पारित किया गया कि उपरोक्त पत्र के साथ सलग्न शिकायत कर्ता सूचि क्रमांक 24 सुमन पत्नी संगत राम गांब व क्रमांक 25 दिले राम पुत्र अंगत राम गांब प्रीणी में दर्शाये गये है बारे में छानबीन उपरान्त पाया गया इन नामों से कोई भी व्यक्ति ग्राम पंचायत चचोगा के किसी भी गांब तथा गांब चचोगा में निवास नहीं करते है अतः सर्व सहमति से प्रस्ताव आगामी कार्यवाही हेतु प्रेषित है

Handwritten signatures and dates:
11/11/2022
11/11/2022

प्रतिलिपि:- माननीय नोडल अधिकारी व क्षेत्रीय अधिकारी हिमाचल प्रदेश राज्य प्रदूषण बोर्ड कुल्लू को सुचनार्थ प्रेषित है



Handwritten signature: K. Aranya

Handwritten signature and text:
SECRETARY
H.P. Stat Pollution Control Board
Kullu (H.P.)

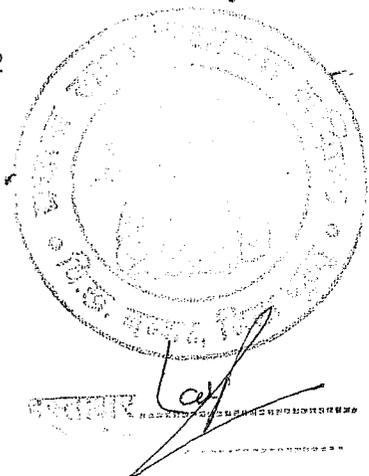
रिपोर्ट

रिपोर्ट की जाती है कि जोगिन्द्र सिंह सैणी पुत्र श्री सोहन सिंह सैणी गांव समाहण डा0 मनाली तह0 मनाली जिला कुल्लू हि0प्र0 की ग्राम पंचायत वशिष्ट के परिवार रजिस्टर अनुसार छानबीन करने पर पाया गया कि उपरोक्त नाम व पता का कोई भी व्यक्ति नहीं रहता है।

पंचायत रिकार्ड अनुसार ग्राम पंचायत वशिष्ट में उपरोक्त नाम का कोई भी व्यक्ति नहीं है।

अतः रिपोर्ट सम्बन्धित विभाग की सेवा में प्रस्तुत है।

दिनांक 27-10-2022



Secretary
Gram Panchayat Vashisht
Dev. Block Naggar
Distt. Kullu H.P.
24/10/2022

रिपोर्ट

रिपोर्ट की जाती हैं कि राम सिंह स्पुत्र श्री चंपा निवासी गांव व डाकघर बुरुआ तहसील मनाली जिला कुल्लू हि0 प्र0 की छानवीन करने पर पाया गया उक्त नाम का व्यक्ति ग्राम पंचायत बुरुआ के परिवार रजिस्टर भाग सं0 1 में नहीं है।

अतः रिपोर्ट आपकी की सेवा में प्रेषित है।



सचिव

ग्राम पंचायत बुरुआ

Secretary

Gram Panchayat Burua

Dev. Block Naggar

हस्ताक्षर

दिनांक

25/10/22



कार्यालय एवं न्यायालय ग्राम पंचायत जगतसुख
विकास खण्ड नगर जिला कुल्लू (हि०प्र०)

To Whom It May Concern.

It is Certified that an Application has been submitted By the Common Villagers of Manali against the Air Himalaya Private Company Ltd. Villagers are demanding to cancel the permission for landing of Helicopter by above mentioned Company.

There is no such named person i.e. Sh. Kirti Kumar S/O Sh. Moti Ram VIL & P.O. Jagatsukh in Gram Panchayat Jagatsukh.

Dated : 26-10-2022

Place : O/O G.P. Jagatsukh.

Q/S
Secretary
Gram Panchayat Jagatsukh
Dev. Block Nagar
Distt. Kullu (H.P.)

[Signature]
Secretary
Gram Panchayat Jagatsukh
Dev. Block Nagar



कार्यालय ग्राम पंचायत, मनाली

विकास (पंच नम्बर, 310 व तहसील मनाली, जिला काला (हिमाचल प्रदेश)

अवधि:

दिनांक: 26/10/2022

उपस्थिति:

प्रस्ताव संख्या:

मनाली - पंच

प्रस्तावित विषय ज्ञात है कि राम सिंह S/O श्री
 श्रीराम, हिसा देवी चली कांचे बाल, जिला कु
 जीरु जो कि ग्राम पंचायत मनाली के क्षेत्र
 में नाम नहीं है और न ही परिवार राजेश्वर
 के घर है तथा मरी जावदादी से बाहर है
 और इसका नाम प्रेषित है।


 PRADHAN
 GRAM PANCHAYAT MANALI
 DISTRICT HASSAN, KULLU HP.

रिपोर्ट

रिपोर्ट की जाती है कि श्री हेम राज पुत्र श्री भगत राम गांव पलचान डाकघर पलचान तहसील मनाली जिला कुल्लू हि0 प्र0 की ग्राम पंचायत पलचान के परिवार रजिस्टर भाग 1 अनुसार छानवीन करने पर पाया गया कि उपरोक्त नाम व पता का कोई भी व्यक्ति नहीं रहता है ।

पंचायत रिकार्ड अनुसार ग्राम पंचायत पलचान में उपरोक्त नाम का कोई भी व्यक्ति नहीं रहता है ।

अतः रिपोर्ट सम्बन्धित विभाग की सेवा में प्रेषित है ।

स्थान:- पलचान

दिनांक :- 22-10-2022

[Handwritten Signature]



हस्ताक्षर: *[Handwritten Signature]*
दिनांक:

AIR QUALITY INDEX (AQI) OF NAMP STATIONS, MANALI**STATION NO. - I, NEHRU PARK, MANALI****FINANCIAL YEAR: 2021-22**

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	PM 2.5 (24 Hrs. Avg.)	AQI
April-2021	2.33	11.07	2.72	45.04	----	45
May	1.98	7.81	2.21	26.48	----	27
June	2.23	10.13	2.56	48.06	----	48
July	2.71	10.94	3.23	53.84	----	54
August	2.61	9.36	3.25	39.81	15.19	40
Septemeber	2.56	9.61	3.03	39.72	15.38	40
October	2.41	11.32	3.23	38.83	10.42	39
November	2.85	11.11	2.71	56.21	17.80	56
Decemeber	3.01	11.91	2.95	62.87	17.88	63
January	2.72	10.97	3.20	56.36	18.86	56
February	2.20	9.53	2.71	47.05	12.00	47
March-2022	2.56	11.39	2.62	50.24	14.86	50

STATION NO. - II, HADIMBA MATA ROAD, MANALI**FINANCIAL YEAR: 2021-22**

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	PM 2.5 (24 Hrs. Avg.)	AQI
April-2021	1.50	4.85	2.56	26.83	11.21	27
May	1.34	4.48	2.11	21.21	10.69	21
June	1.57	5.14	2.15	23.62	9.88	24
July	1.74	6.42	2.45	25.77	14.59	26
August	1.64	5.73	2.58	22.81	10.36	23
Septemeber	1.41	5.30	2.23	19.17	9.50	20
October	2.06	6.50	3.33	31.26	10.97	31
November	2.64	7.57	3.19	49.07	15.91	49
Decemeber	2.20	6.31	2.59	43.66	13.42	44
January	2.36	5.99	2.42	44.89	13.73	45
February	1.65	5.33	2.26	34.48	9.82	34
March-2022	1.61	5.17	2.21	34.21	12.38	34

(0-50)	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactor y (51-100)	Minor breathing discomfort to sensitive people	Very Poor (301-400)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung,	Severe (>401)	Respiratory effects even on healthy people

Note :- * :- Monitoring conducted below 16 Hrs.

AIR QUALITY INDEX (AQI) OF NAMP STATIONS, MANALI**STATION NO. - I, NEHRU PARK, MANALI****FINANCIAL YEAR: 2022**

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	PM 2.5 (24 Hrs. Avg.)	AQI
April	2.70	11.82	2.81	58.12	16.33	58
May	2.61	11.37	2.75	53.79	12.29	54
June	2.78	12.52	2.82	58.01	----	58
July	2.68	10.65	2.63	41.02	----	41
August	2.14	8.80	2.22	38.50	----	38
September	2.47	10.94	2.77	46.91	----	47
October	2.73	10.97	2.56	42.50	----	42

STATION NO. - II, HADIMBA MATA ROAD, MANALI**FINANCIAL YEAR: 2022**

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	PM 2.5 (24 Hrs. Avg.)	AQI
April	2.12	6.27	2.46	37.21	12.68	37
May	1.96	6.04	2.41	40.98	13.71	41
June	2.53	6.54	2.16	38.75	15.76	39
July	1.73	5.95	2.19	26.14	12.59	26
August	1.58	5.40	2.00	20.92	----	21
September	1.93	5.73	2.53	36.28	----	36
October	2.01	5.67	2.29	40.83	14.82	41

(0-50)	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Very Poor (301-400)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung, heart disease, children and older adults	Severe (>401)	Respiratory effects even on healthy people

Note :- * :- Monitoring conducted below 16 Hrs.

AIR QUALITY INDEX (AQI) OF Rohtang Monitoring Station

STATION Name: Rohtang

Year: 2021

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	AQI
July	1.09	4.28	2.04	22.10	22
August	1.30	5.65	2.21	24.48	24
September	0.90	3.61	1.66	29.83	30
October	0.86	3.86	1.01	39.19	39

STATION NAME: Rohtang

Year: 2022

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	AQI
May	1.36	5.17	1.44	42.54	43
June	1.47	5.53	1.41	47.27	47
July	1.43	5.19	1.47	27.19	27
August	1.68	6.12	1.20	19.59	20
September	1.49	5.89	1.48	28.09	28
October	3.22	8.58	2.01	32.20	32

Good (0-50)	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Very Poor (301-400)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung, heart disease, children and older adults	Severe (>401)	Respiratory effects even on healthy people

AIR QUALITY INDEX (AQI) OF Marhi Monitoring Station

STATION Name: Marhi

Year: 2021

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	AQI
June	1.36	4.44	1.03	36.14	36
July	1.34	4.08	2.08	24.54	24
August	1.14	4.80	1.89	20.92	20
September	1.00	4.01	1.25	24.98	24
October	0.89	3.43	1.12	20.55	21
November	2.21	5.89	1.49	17.43	17

STATION NAME: Marhi

Year: 2022

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	AQI
May	1.85	5.00	0.98	36.39	36
June	1.43	5.19	1.16	33.80	34
July	1.20	4.43	0.81	13.11	13
August	1.45	3.88	0.78	20.03	20
September	1.46	5.03	0.89	12.79	13
October	1.33	5.36	1.00	11.57	12

Good (0-50)	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Very Poor (301-400)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung,	Severe (>401)	Respiratory effects even on healthy people

AIR QUALITY INDEX (AQI) of Gulba Monitoring Station

STATION Name: Gulaba

Year: 2021

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	AQI
June	5.55	1.40	2.90	20.83	21
July	0.88	4.51	2.23	24.36	24
August	1.93	5.69	2.46	22.07	22
September	1.28	3.83	2.46	25.71	25
October	1.42	3.53	1.49	27.68	27
November	0.92	3.28	2.02	24.30	24

STATION NAME: Gulaba

Year: 2022

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	AQI
May	2.26	5.54	1.99	34.81	36
June	1.81	4.93	1.82	31.76	32
July	1.36	5.21	1.37	12.12	12
August	1.42	4.86	0.90	9.68	10
September	1.35	6.05	1.12	9.25	9
October	1.70	5.57	1.31	14.19	14

Good (0-50)	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Very Poor (301-400)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung,	Severe (>401)	Respiratory effects even on healthy people

AIR QUALITY INDEX (AQI) OF Bhang Monitoring Station

STATION Name: Rohtang

Year: 2021

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	AQI
January	2.35	6.98	1.77	39.22	39
Febaurary	1.72	7.41	1.73	42.71	43
March	2.31	6.65	1.71	45.40	45
April	2.16	7.09	1.69	29.09	29
May	1.26	5.22	1.20	20.58	21
June	2.14	7.30	2.05	28.57	29
July	2.27	6.37	1.67	31.18	31
August	2.31	5.31	2.24	29.04	29
September	2.79	6.14	1.81	43.54	44
October	2.19	5.53	2.30	41.54	42
November	2.46	5.92	2.46	34.39	34
December	2.17	6.85	2.10	35.28	35

STATION NAME: Rohtang

Year: 2022

Month	SO ₂ (24 Hrs. Avg.)	NO _x (24 Hrs. Avg.)	NH ₃ (24 Hrs. Avg.)	RSPM (24 Hrs. Avg.)	AQI
January	2.12	5.85	1.95	37.37	37
Febaurary	2.10	6.28	1.75	33.77	34
March	2.66	7.64	1.60	47.51	48
April	2.82	8.08	2.22	46.43	46
May	2.89	8.61	1.75	50.79	51
June	2.41	7.61	2.02	49.70	50
July	2.70	6.14	1.38	20.49	20
August	2.31	5.79	1.37	19.35	19
September	2.33	5.60	1.26	21.36	21
October	2.20	7.36	1.85	25.79	26

Good (0-50)	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Very Poor (301-400)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung,	Severe (>401)	Respiratory effects even on healthy people

सं /No: 6374

ना.वि. 23/C.A.23



भारत / INDIA

नागर विमानन महानिदेशालय / DIRECTORATE GENERAL OF CIVIL AVIATION
उड़न-योग्यता प्रमाण-पत्र / CERTIFICATE OF AIRWORTHINESS

राष्ट्रीयता तथा पंजीकरण चिह्न / Nationality and Registration Mark	विमान का निर्माता तथा विमान निर्माता द्वारा विमान को दिया गया नाम/ Manufacturer and Manufacturer's Designation of Aircraft	विमान क्रम सं / Aircraft Serial No
VT-GNK	BELL HELICOPTER TEXTRON CANADA LTD. BELL 407	53887
वर्ग/Category:	NORMAL	
उप-प्रभाग /Sub Division	PASSENGER	
आवश्यक न्यूनतम कर्मीदल / Minimum crew necessary:	ONE	
प्राधिकृत अधिकतम कुल भार/ Maximum all-up-weight authorised:	2381 Kg	

इस विमान का परिचालन इस विमान के संबंध में जारी की गयी अनुमोदित उड़ान नियमावली तथा उसमें किये गये उत्तरवर्ती संशोधनों के अनुसार किया जायेगा। यह उड़ान नियमावली प्रमाण-पत्र का एक भाग समझा जायेगा तथा विमान में जायेगा।

This aircraft is to be operated in accordance with the approved Flight Manual and its subsequent amendments, issued in respect of this aircraft. The Flight Manual shall form a part of this C of A and shall be carried on board.

यह उड़न-योग्यता प्रमाणपत्र उपर्युक्त विमान जिसे पुर्वोक्त शर्तों एवं सम्बद्ध परिचालन परिसीमाओं के अनुरूप सांघारित और प्रचालित किये जाने पर उड़न-योग्य समझा जाता है, उसके लिए 7 दिसम्बर, 1944 के अन्तराष्ट्रीय नागर विमानन विषयक अभिसमय, तथा समय-समय पर यथा संशोधित विमान नियमावली, 1937, के अनुसार जारी किया जाता है।

This Certificate of Airworthiness is issued pursuant to the Convention on International Civil Aviation dated the 7th December, 1944, and the Aircraft Rules, 1937 as amended from time to time, in respect of the above mentioned aircraft which is considered to be airworthy when maintained and operated in accordance with the foregoing and the pertinent Operation Limitations

यदि उपरोक्त अनिवार्य शर्तें पूरी कर दी गयी हैं तो, यह प्रमाण-पत्र, इस पर दी गई तारीख तक वैध रहेगा बशर्त कि इसे उससे पूर्व वापिस नहीं ले लिया जाता अथवा निलम्बित नहीं कर दिया जाता।

This certificate shall remain valid, subject to the above compulsory conditions being fulfilled until the date shown, unless withdrawn, or suspended earlier.

हस्ताक्षर /Signature

नाम /Name (PAWAN KUMAR)

पदनाम/मोहर/Designation/Seal (Dy.DAW)



जारी करने की तारीख /Date of issue: 18.11.2011

नई दिल्ली / NEW DELHI

यह प्रमाण-पत्र नीचे दी गयी अवधि के लिये वैध है/ This Certificate is valid for the period shown below.		हस्ताक्षर, सरकारी मोहर तथा तारीख/ Signature, Official stamp and date
से/From	तक/To	
30-11-2011	25-09-2016	DDAW C.A.D.
REVALIDATED & RESTRICTED TO THE VALIDITY OF REGISTRATION 02 AUG 2014 Validated till 25-09-2016 (con c of R validity)		ADAW C.A.D.

CAD/MUMBAI

21/11/14

→
PTO.

No / No: 6374 (ARC)

CA Form 15a



भारत सरकार / GOVERNMENT OF INDIA
 नागर विमानन महानिदेशालय / DIRECTORATE GENERAL OF CIVIL AVIATION
AIRWORTHINESS REVIEW CERTIFICATE

Pursuant to DGCA Regulations for the time being into force, the DGCA hereby certifies that the following aircraft

Aircraft manufacturer: **BELL HELICOPTER TEXTRON CANADA (BHTC), Canada**
 Manufacturer's Designation: **BELL HELICOPTER TEXTRON CANADA (BHTC), BELL 407**
 Aircraft Registration: **VT-GNK**
 Aircraft Serial Number: **53887**
 is considered airworthy at the time of this review.

Date of Issue: **02-06-2022** Date of Expiry: **04-06-2023**

Aircraft Flight Hours (FH) at the date of issue: **2128:28 Hrs.**

CTC
 श्रीमान सुनील पण्डेय / श्रीमान सुनील पण्डेय
 सहायक निदेशक-हवाई विमानन / सहायक निदेशक-हवाई विमानन
 नागर विमानन महानिदेशालय, दिल्ली / Director of Civil Aviation
 Govt. of India, D/o Dy. D.G.C.A. (NRY)
 जलदी क्षेत्र आई.जी.आई., एयरपोर्ट, नई दिल्ली-110037



RAJESH K. SANKARANARAYANAN
 ASSISTANT DIRECTOR (AIRWORTHINESS)
 Director General of Civil Aviation, India

1st Extension: The aircraft has remained in a controlled environment in accordance with point M.A.901 of CAR-M for the last year. The aircraft is considered to be airworthy at the time of the issue.

Date of Issue: _____ Date of Expiry: _____

Aircraft Flight Hours (FH) at the date of issue: _____

Signed: _____ Authorization No: _____
 Company Name: _____ Approval Reference: _____

2nd Extension: The aircraft has remained in a controlled environment in accordance with point M.A.901 of CAR-M for the last year. The aircraft is considered to be airworthy at the time of the issue.

Date of Issue: _____ Date of Expiry: _____

Aircraft Flight Hours (FH) at the date of issue: _____

Signed: _____ Authorization No: _____
 Company Name: _____ Approval Reference: _____

CA 27 (REV. 1997)



Cert. No.: 4265/7
Category 'A'

Regn. Marking VT-GNK

GOVERNMENT OF INDIA
DIRECTORATE GENERAL OF CIVIL AVIATION
OPP. SAFDARJUNG AIRPORT, NEW DELHI-110003

CERTIFICATE OF REGISTRATION

Nationality & Registration Marking	Manufacturer and Manufacturer's designation of aircraft	Aircraft Serial No.	Year of Manufacture
VT-GNK	M/s BELL HELICOPTER TEXTRON CANADA BELL 407	53887	2008
Name of Owner/Lessor	M/s PINNACLE AIR PVT. LTD		
Address:	T-15, 2 ND FLOOR, GREEN PARK MAIN, NEW DELHI-110016		
Nationality:	INDIAN		
Name of operator:	M/s PINNACLE AIR PVT. LTD		
Address:	T-15, 2ND FLOOR, GREEN PARK MAIN, NEW DELHI-110016		
Nationality:	INDIAN		
Usual Station	ROHINI HELIPORT (NEW DELHI)		
Validity of Lease:	Validity of Registration:	Signatures	
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It is certified that the above described aircraft has been duly entered in the register of India with effect from 11.11.2011 in accordance with the Convention on International Civil Aviation dated 7th Dec, 1944 and with the Aircraft Act, 1934 and rules made there under.

Date of Issue: 04.10.2018
New Delhi



(Sandhya Saxena)
Dy. Director of Airworthiness
Authorized Signatory

**List of Type Design accepted by DGCA
(From April 2004 to 31 October 2021)**

16.	Airbus helicopter model EC 135P3	07-08/2015-AED-Vol-1	04.04.2018	EASA TCDS No. R.009, Issue 14 dated 15.01.2018 Major change approval No. 10057135 dated 09.03.2016
17.	Airbus helicopter model MBB-BK117 D-2	07-35/2016-AED	13.06.2018	EASA TCDS No. R.010, Issue 15 dated 17.11.2017 (excluding Major Change E-4449)
18.	Airbus helicopter model MBB-BK 117 D-2 helicopter	07-35/2016-AED	13.06.2019 (superseded letter dated 13.06.2018)	EASA TCDS No. EASA.R.010, Issue 16 dated 06.03.2019 (excluding EASA Major Change E-4449)
19.	Airbus helicopter variant EC135T3H	DGCA-27014/91/2019-AED	19.12.2019	EASA R.009 issue 16 dated 05.07.2019
20.	Airbus Helicopter Model MBB-BK 117 D-2	07-35/2016-AED	14.10.2020	EASA TCDS EASA.R.010, Issue 16, Dated 06 March 2019.
21.	Airbus Helicopter Model AS 350B3	27014/4/2019-AED	31.12.2020	EASA TCDS No. R.008 Issue 14 dated 02 June 2020
22.	Airbus Helicopter Model AS 350 B3	27014/4/2019-AED	10.05.2021	EASA TCDS No. EASA.R.008 Issue 14 dated 02 June 2020.
23.	Airbus MBB-BK 117 D-3 Helicopter	27014/60/2020	25.05.2021	EASA TCDS No. EASA. R. 010, Issue 18 dated 16 th April 2021.
24.	Airbus Helicopter model EC 130 T2	27014/20/2021-AED	17.06.2021	EASA TCDS EASA.R.008 Issue 16 dated 22th February 2021
Bell Helicopters Textron Inc.				
1.	Bell 47G 3B 2A and Bell 47G 3B1 Rotorcraft	5-17/2009-RD	17.09.2009	FAA TC No. 2H3
2.	Bell 429	5-13/2010-AED	05.07.2010	FAA TC No. 00003RD
3.	Bell 429 (for increased gross weight from 7000 lbs to 7500 lbs)	5-13/2010-AED	24.05.2012	TCCA TCDS No. H-107, Issue 3 dated 11.01.2012
4.	Bell model 407 (407GX)	07-09/2013-AED	09.09.2013	FAA TCDS No.H2SW, Rev. 45 dated 13.09.2011
5.	Bell helicopter model 412EP with s/n 36087 through 36999	07-41/2017-AED	23.03.2018	FAA TCDS No. H4SW, Rev. 31 dated 21.12.2016
6.	Bell helicopter model 206L-4	07-37/2017-AED	17.05.2018	TCCA TCDS No. H-92, Issue 26 dated 28.03.2014
7.	Bell helicopter model 505	07-26/2017-AED	15.10.2018	TCCA TCDS H-112, Issue 2 dated 03.04.2018
8.	Bell helicopter model 429	05-13/2010-AED	18.11.2019	TCCA TCDS No.H-107, Issue 4 dated 08.05.2017
9.	M/s Bell Textron Inc. Helicopter Model No. 412EP (s/n 36087 thru 36999)	07-41/2017-AED	13.07.2020	FAA TCDS H4SW Rev.31 Dated 21/12/2016
10.	Bell Helicopter 505	07-26/2017-AED	29.06.2021	TCCA TCDS No. H-112 Issue No.4 dated December 16, 2019.

OFFICE OF
DIRECTOR GENERAL
OF CIVIL AVIATION
TECHNICAL CENTRE, OPP SAFDARJANG
AIRPORT, NEW DELHI-110003



Certificate No.
6374 (NC)

GOVERNMENT OF INDIA

NOISE CERTIFICATE

1. Nationality and Registration Marks: VT- GNK		2. Manufacturer and Manufacturer's designation of aircraft: BELL HELICOPTER TEXTRON CANADA LTD. BELL 407		3. Aircraft Serial No: 53887	
4. Engine: ROLLS ROYCE CORP Type/Model: 250-C47B			5. Propeller: N/A Type/Model: N/A		
6. Maximum Take-off mass: 2381 Kg		7. Maximum landing mass: -----		8. Noise certificate standards: FAR -36, Appendix 'J', Stage '2'.	
9. Additional modification incorporated for the purpose of compliance with the applicable noise certification Standards: N/A					
10. Lateral/full-power noise level: -----		11. Approach noise level: -----	12. Flyover noise level: 85.5 dBA SEL	13. Overflight noise level: -----	14. Take-off noise level: -----
Remarks: N/A					
15. <i>This noise certificate is issued pursuant to Volume I of Annex 16 to the Convention on International Civil Aviation, in respect of the above mentioned aircraft, which is considered to comply with the indicated noise Standard when maintained and operated in accordance with the relevant requirements and operating limitations.</i>					
16. Date of issue: 22/11/2011		Signature:  Name: (PAWAN KUMAR) Designation/Seal: (Dy. DAW)			



By Regd Post

Tele: 011-23010231/ 7218
 FAX: 011-23792016

Air Headquarters
 Vayu Bhawan
 Rafi Marg
 New Delhi – 110 011

Air HQ/S 17714/1/ATS (PC)

03 Feb 21

✓ Air Himalayas Aircrafts and Adventures Pvt Ltd,
 Solang Power House, Solang Valley,
 P.O. Palchan, Tehsil Manali, District Kullu,
 Himachal Pradesh Pin-175103
 Tele-01902256363

**PERMISSION TO UNDERTAKE JOY RIDE FLIGHTS
 TO ROHTANG PASS FROM VASHISTH HELIPAD
 IN MANALI REGION HIMACHAL PRADESH**

- Reference is made to your proposal dated 19 Sep 20 for conduct of Joy Ride flights to Rohtang Pass from Vashisth Helipad in Manali region Himachal Pradesh.
- Annexed please find an ink signed copy of permission to conduct Joy Ride flights to Rohtang Pass from Vashisth Helipad in Manali region Himachal Pradesh issued vide GoI MoD letter no. Air HQ/S 17714/1/ATS/25/DO/D(Air-II)/2021 dated 02 Feb 21, **from the date of issue till 31 Dec 23.**
- You may please acknowledge the receipt of this letter.

Yours faithfully,


 (N. Rana)
 Wing Commander
 Wg Cdr Ops ATS-I

Annexure:- As stated (ink signed copy)

<u>Copy to:-</u>	
Directorate General of Civil Aviation Technical Centre, Opp. Safdarjung Airport New Delhi- 110 003	Joint Secretary Ministry of Civil Aviation Rajiv Gandhi Bhavan, New Delhi
Director (VIP Security) Ministry of Home Affairs (IB) Jaisalmer House New Delhi	Ministry of External Affairs South Block New Delhi-110001
GS (Ops)Air, HQ Northern Command C/O 56 APO	HQ WAC, IAF (CATCO)
<u>Internal Copy to</u>	
Wg Cdr Ops (AD)-II	Wg Cdr Int (Ops)-IV
	Wg Cdr Int (S)

Air HQ/S 17714/1/ATS/25/DO/D (Air-II)/2021

Government of India
Ministry of Defence
Department of Military Affairs
Vayu Bhawan, New Delhi

Dated  February 2021

To

M/S Air Himalayas Aircrafts and Adventures Pvt. Ltd.
Solang Power House, Solang Valley,
P.O. Palchan, Manali (H.P.)
Kullu - 175103

Sub: Permission to undertake Joy Ride Flights to ROHTANG PASS from VASHISTH Helipad in Manali Region Himachal Pradesh by M/S Air Himalayas Aircrafts and Adventures Pvt. Ltd.

Sir,

I am directed to refer to your letter dated 19.09.2020 on the above mentioned subject and to say that this Ministry has no objection to undertake Joy Ride Flights to Rohtang pass from Vashisth Helipad in Manali Region in Himachal Pradesh subject to fulfillment of the following conditions :

- i) Flights shall be undertaken at operator's own risk.
- ii) Details of the flight plan i.e. Route, level and Coordinates of the area of operation shall be notified to Adampur ATC (Tele/Fax-0181-2742358) and Northern Area Control Centre (NACC) (Tele/Fax-0171-2634541) a day prior to commencement of operations for required coordination to be affected with other operating agencies/traffic.
- iii) Operator to obtain necessary permission/clearance from concerned agencies and copies of the same are to be forwarded to NACC & Adampur ATC.
- iv) Operator shall obtain ADC and FIC numbers and thereafter contact NACC for issue of NC numbers every day prior to commencement of operations.
- v) Notification shall be given to AF Station Barnala (01679-222660), NACC, Chandigarh ATC (0172-2651434/2650434) & Adampur ATC everyday prior to commencement and on termination of operation.
- vi) The helicopter operations are to be terminated on short notice as and when required by NACC or Adampur ATC to meet urgent operational commitment.

-2-

- vii) Two way R/T communication shall be maintained at all times with Adampur ATC. Due to limited VHF RT range in the valley, the aircraft has to carry HF R/T on board.
- viii) Necessary Search and Rescue (SAR) arrangements should be made and standard casualty evacuation procedure should be followed by the operator in case of any exigency. Operator is to forward a copy of Standard Operating Procedure (SOP) & SAR facilities to AF Stn Adampur and NACC.
- ix) NOC needs to be obtained from Army/Para-military/Civil agencies deployed in the subject area including civil airports, if felt necessary. Helicopters should avoid flying over Defence/ Para Military stations.
- x) Overflying all danger, prohibited and restricted areas and other defence installations is to be strictly avoided.
- xi) In case pilot / crew members are foreigners, specific permission be obtained from MHA, IB and be produced on being asked for.
- xii) All passengers must be frisked before boarding the helicopter. The frisking of the crew / passengers and monitoring compliance of other security issues to be carried out in conjunction with local police.
- xiii) Prior intimation of schedule of helicopter operations by the operator to HQ Western Command GS(Ops/Air) (Tele- 0172-258992), HQ ARTRAC GS (Ops) (Tele- 0177-2804590) and ATC Manali must be submitted at least 24 hours in advance.
- xiv) A coordinating authority to be nominated by the operator for coordination and his contact Number be shared with HQ Western Command GS(Ops / Air).
- xv) Security and background check of all staff will be ensured by the operator. The operator will allow checking of his premises by security forces if the security situation so demands.
- xvi) Local weather related advisories will be adhered to by the operator.
- xvii) Government restriction due to COVID-19 on flying operation as applicable are to be followed. All health related advisory w.r.t COVID-19, issued by Govt. of India/ State Government from time to time will be adhered to by the operator.

-3-

xviii) In case of any security breaches /threats or on requirement of airspace by military authorities permission will be withdrawn immediately/considered cancelled.

2. The conditions mentioned above may be followed strictly and this Ministry reserves its right to suspend or withdraw the permission in case of breach of any of the conditions or for operational reasons.

yours faithfully,



(S. K. Tiwary)

Under Secretary to the Government of India

Copy to:-

1. Dy. Dir. Int (O) IV / Dy. Dir. ATS, Air HQ.
2. GS (Ops) Air, HQ Northern Command c/o 56 APO
3. Directorate General of Civil Aviation,
Technical Centre, Opp. Safdarjung Airport, New Delhi-110003.
4. Shri Arun Kumar,
Joint Secretary,
Ministry of Civil Aviation, Rajiv Gandhi Bhawan, New Delhi.
5. Director (VIP Security),
Ministry of Home Affairs (IB), Jaisalmer House, New Delhi.
6. Ministry of External Affairs, South Block,

भारत सरकार
नागर विमानन विभाग,
नागर विमानन महानिदेशालय,
सफदरजंग हवाई अड्डे के सामने,
नई दिल्ली-110 003.



GOVERNMENT OF INDIA
CIVIL AVIATION DEPARTMENT,
DIRECTORATE GENERAL OF CIVIL AVIATION,
OPP. SAFDARJUNG AIRPORT,
NEW DELHI-110 003.

TELEPHONE: +91-011-24635261
+91-011-24644768

संदर्भ संख्या Ref.No.:AV.22014/01/2012-FSD
दिनांक Dated: 01st November, 2021

To,

The Manager Operations
M/s. Pinnacle Air Pvt. Ltd.,
T-15, 2nd Floor, A-Wing,
Green Park Main,
New Delhi-110016, India.

Subject: Approval of Standard Operating Procedure for Manali Operations (Vasisth Riverside Helipad, SASE Helipad & Rohtang Helipad) by using Bell-407 type of helicopter.

Sir,

Please refer to your office letter No.PAPL/FSD/08-2021-01 dated 26-08-2021 & Email dated 01-10-2021 on the above mentioned subject.

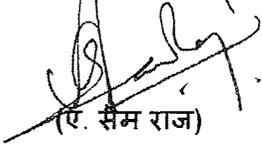
The subject request has been examined and the Standard Operating Procedure for Manali Operations (Vasisth Riverside Helipad, SASE Helipad & Rohtang Helipad) by using Bell-407 type of helicopter is approved by DGCA from operational point of view.

You are also advised to incorporate the same in your operations manual and update the SOP periodically under intimation to this office

The above approval is without prejudice to the compliance of the other requirements stipulated in the Aircraft Rules, 1937, Aeronautical Information Circulars and the applicable Civil Aviation Requirements.



Yours faithfully,


(ए. सम राज)
(A. Sam Raj)

उप-निदेशक प्रचालन (उड़ान मानक निदेशालय)
Dy. Director of Operations (FSD)
कृते नागर विमानन महानिदेशक
for Director General of Civil Aviation

Copy to: Guard File

भारत सरकार
नागर विमानन विभाग,
नागर विमानन महानिदेशालय,
सफदरजंग हवाई अड्डे के सामने,
नई दिल्ली-110 003.

TELEPHONE: +91-011-24635261
+91-011-24644768



GOVERNMENT OF INDIA
CIVIL AVIATION DEPARTMENT,
DIRECTORATE GENERAL OF CIVIL AVIATION,
OPP. SAFDARJUNG AIRPORT,
NEW DELHI-110 003.

संदर्भ संख्या Ref.No.:AV.22014/01/2012-FSD

दिनांक Dated : 08 December, 2020

To,

M/s. Pinnaacle Air Pvt. Ltd.
T-15, 2nd Floor, A – Wing,
Green Park Main,
New Delhi-110016 (India).

Subject: Approval of Standard Operating Procedure from Manu Allaya Helipad, Manali to Rohtang Pass Helipad Operations on Bell-407 type of helicopter.

Sir,

Please refer to your office letter No.PAPL/SOP/DGCA/FSD(H)/11/2020-01 dated 09-11-2020 on the above mentioned subject.

The Standard Operating Procedure from Manu Allaya Helipad, Manali to Rohtang Pass Helipad Operations on Bell-407 type of helicopter has been examined and the same is accepted from operational point of view.

You are also advised to incorporate the same in your operations manual and update the SOP periodically under intimation to this office.

The above approval is without prejudice to the compliance of the other requirements stipulated in the Aircraft Rules, 1937, Aeronautical Information Circulars and the applicable Civil Aviation Requirements.

Yours faithfully,

(सुधीश बहल)

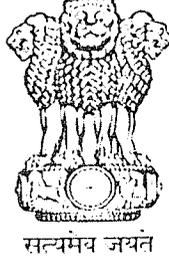
(Sudheesh Behl)

प्रचालन अधिकारी (उड़ान मानक निदेशालय)
Operations Officer (FSD)
कृते नागर विमानन महानिदेशक
for Director General of Civil Aviation



Copy to: DGCA Dy. CFOI (H) Capt. UC Yadav / Guard File

भारत सरकार
नागर विमानन विभाग
महानिदेशक नागर विमानन का कार्यालय
सफदरजंग एयरपोर्ट के सामने
नई दिल्ली - ११० ००३



GOVERNMENT OF INDIA
CIVIL AVIATION DEPARTMENT
OFFICE OF THE
DIRECTOR GENERAL OF CIVIL
AVIATION
OPP. SAFDARJUNG AIRPORT,
NEW DELHI-110 003.

TELEPHONE: +91-011-24635261
+91-011-24644768

संदर्भ संख्या File No. AV.22014/05/SOP(Air D
eccan)/2018-FSD

दिनांक Dated: 10 July , 2019



To

M/s Air Deccan
Deccan Charters Private Limited,
Jakkur Aerodrome, Bellary Road,
Bangalore-560064.

Subject: - SOP Helicopter Operations from Govt Helipad Vashisth, Manali.

Sir,

Reference is made to your letter No- DCPL/SOP/2020 dated 4th February, 2020 on the subject cited above.

The subject request has been examined and and the same has been approved.

Yours faithfully,

(चंद्रमणि पांडे)

(Chandra Mani Pandey)

उप-निदेशक प्रचालन (उड़ान मानक निदेशालय)

Dy. Director of Operations (FSD)

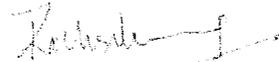
कृते महानिदेशक नागर विमानन

for Director General of Civil Aviation

OFFICE OF THE DISTRICT MAGISTRATE, KULLU, DISTRICT KULLUNO OBJECTION CERTIFICATE

Whereas an MoU has been signed dated 25-02-2019 between M/S Air Himalayas Aircrafts & Adventures Pvt. Ltd and the Government of Himachal Pradesh for development of Civil Aviation Sector in Himachal Pradesh for charters, joyrides, medical evacuation and scenic flights in Manali region which has been communicated to the undersigned vide letter no. CAF(5)12/S7-XXI dated 12-07-2019 of the Director Tourism and Civil Aviation, H.P.-Shimla-9

Therefore No Objection Certificate is hereby issued in favour of M/S Air Himalayas Aircrafts & Adventures Pvt. Ltd, Solang Power House, Solang Valley, P.O. Paichan, Tehsil Manali, District Kullu for operations of Helicopter VT-AHA, AS350 B3 with the condition to observe all safety protocols and codal formalities as mandated in the Civil Aviation Requirements of Director General of Civil Aviation along with the NoCs of concerned departments as the case may be.



(Dr. Richa Verma)

District Magistrate, Kullu

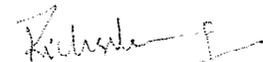
Tel. 01902-222727

e-mail: dc-kul-hp@nic.in

Encls. No. 3025-27/MADated 31-07-19

Copy is forwarded to:-

1. The Director, Tourism & Civil Aviation, Himachal Pradesh-Shimla
2. The Superintendent of Police, Kullu, District Kullu.
3. M/S Air Himalayas Aircrafts & Adventures Pvt. Ltd., Solang Power House, Solang Valley PO Paichan, Tehsil Manali, District Kullu



(Dr. Richa Verma)

District Magistrate, Kullu

Tel. 01902-222727

e-mail: dc-kul-hp@nic.in

Photographs of the site visit conducted by the Joint Committee:

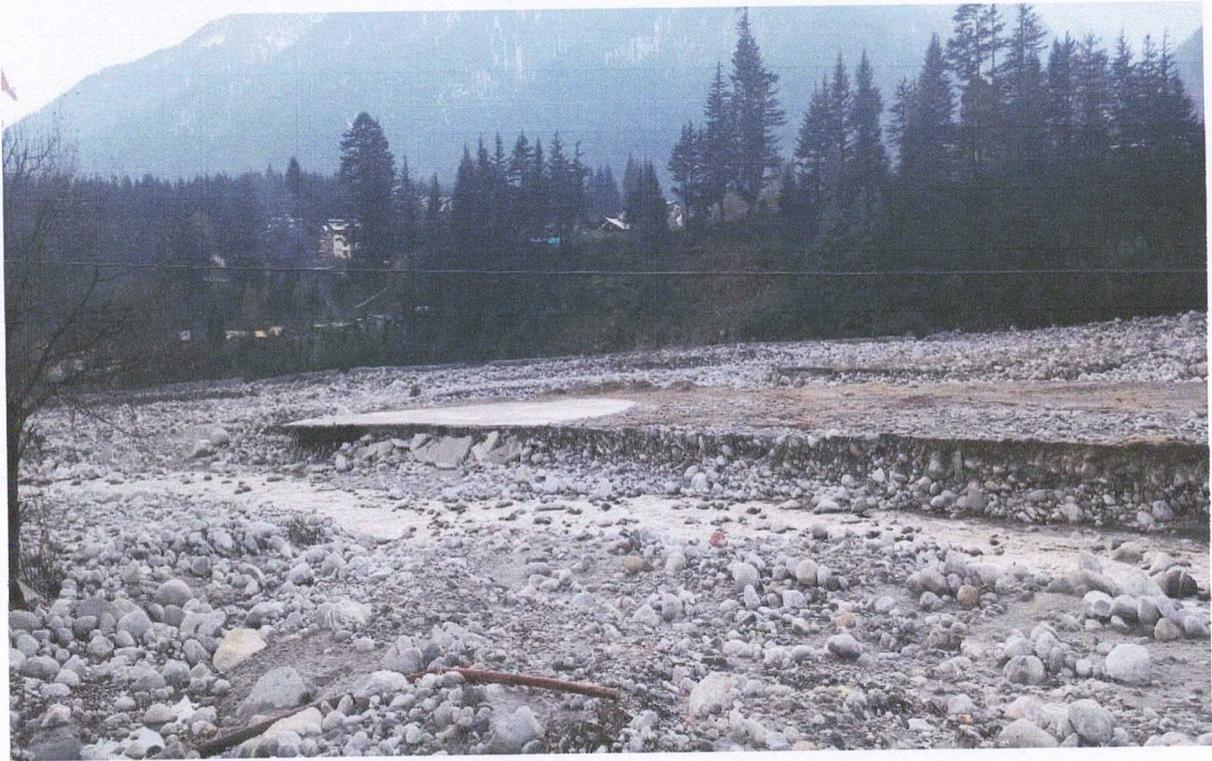
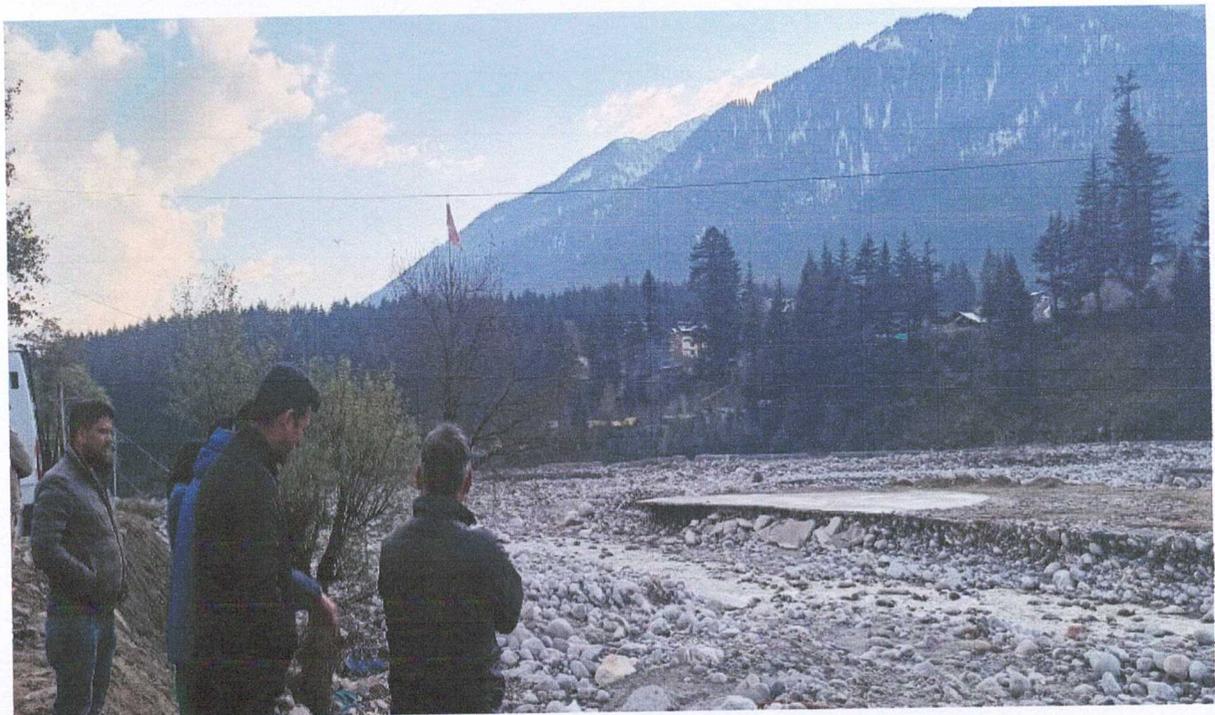
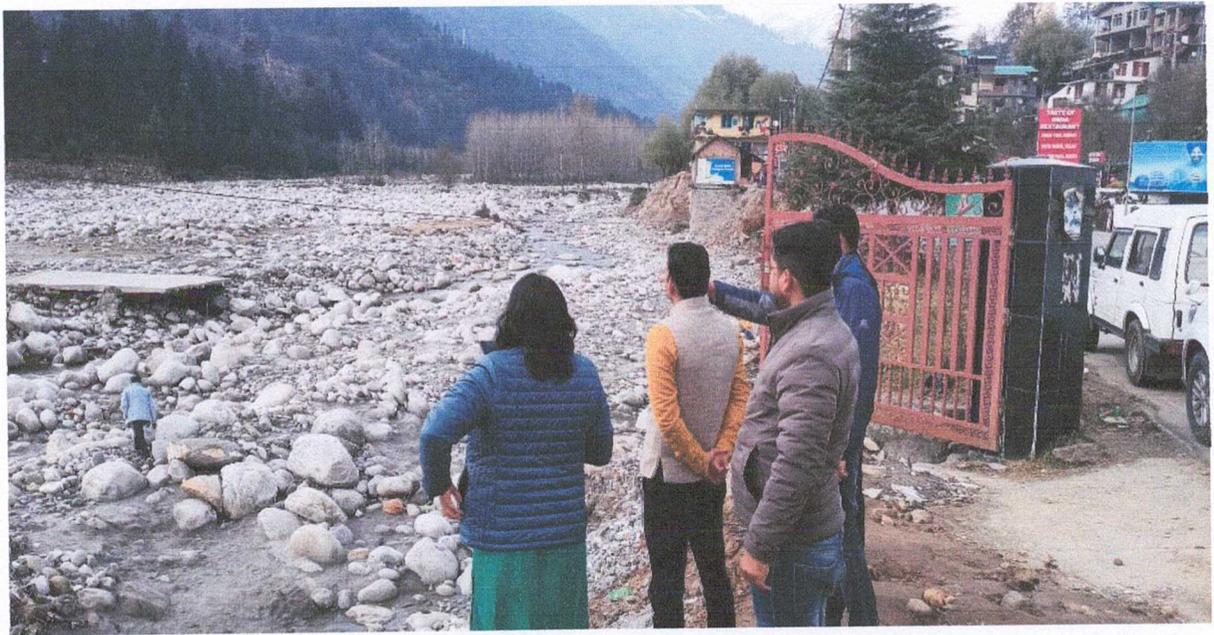
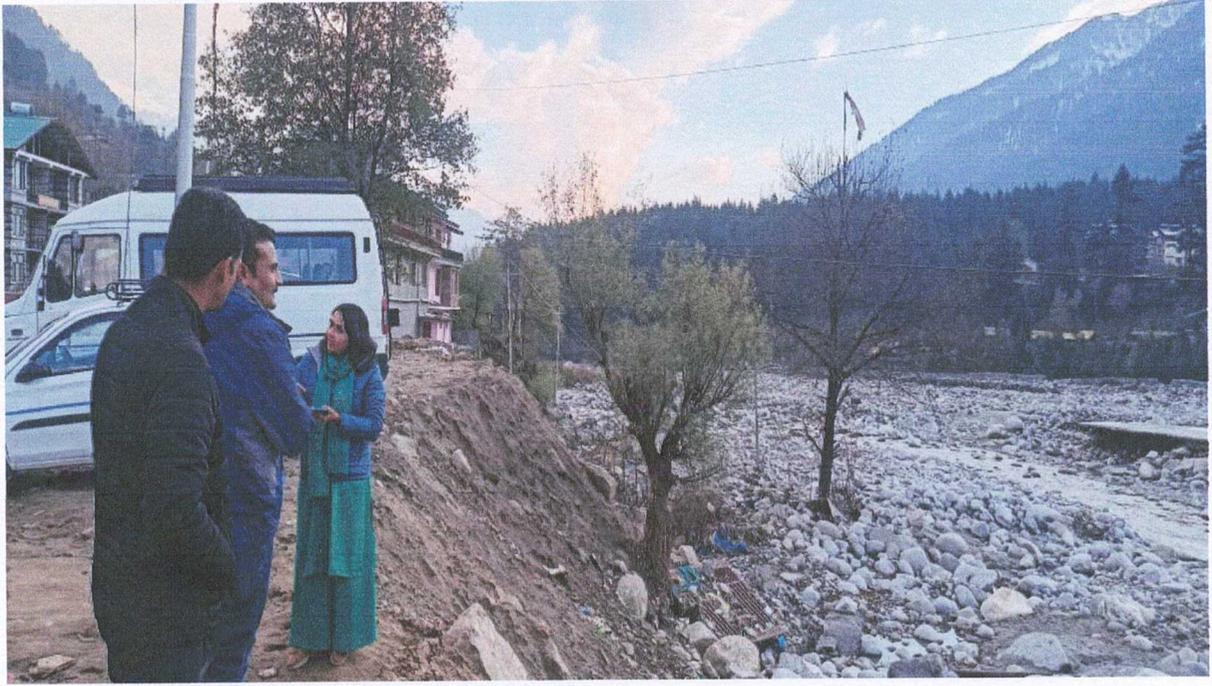


Fig: Riverside Helipad located near Vahsisth Village.





No/C.II.1/ 5218 /
Forest Department, HP.

Dated Kullu, the 21.11.2022 /

From: DFO, Wildlife Kullu.

Dy. No. 1754 Date 23-11-2022
H.P. Stat Pollution Control Board
KULLU (H.P.)

To: Nodal Officer-Cum- Regional Officer,
HP. State Pollution Control Board,
Kullu, Distt. Kullu, HP.

Subject: **The Hon'ble NGT order dated 08.09.2022 in OA No. 516/2022 titled Amar Singh & Ors V/s State of HP.**

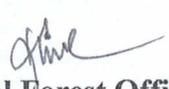
Sir,

Kindly refer to your office letter No. PCB/RO Kullu (2289) OA No. 516/2022/4232-33 dated 16.11.2022, on the subject cited above.

2 In this regards, it is intimated that as per report of RFO (WL) Manali, the proposed site of M/S Ski Himalayas Ropeway Pvt Ltd., Solang Ropway Cum-Ski Centre, Solang Valley landing point for helicopters is in Bahang Village and land do not fall within the boundary of nearest Manali Wildlife Sanctuary & its Eco-Sensitive Zone.

This is for favour of information please.

Yours faithfully,


Divisional Forest Officer
Wildlife Division, Kullu

URGENT
Please process
FR
AB
JES-11
23/11/2022
22/11/2022